

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2261
TO BE ANSWERED ON 05.08.2024

Declaration of Forest Sanctuary

2261. SHRI CHANDUBHAI CHHAGANBHAI SHIHORA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the area of Rann of Kutchh stretches between Dhrangadhra, Ranpat and Morbi tehsil has been declared as forest sanctuary due to which the Department of Forest does not allow heavy motor vehicles to enter Agaria which is always causing conflict between the officials of the Forest Department and the people of Agaria;
- (b) whether the Union Government and the State Government of Gujarat have taken any measures to resolve the said issue/conflict; and
- (c) if so, the details thereof, if not, the time by which the said conflict will be resolved?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) to (c) As informed by the State Government of Gujarat, the area of Rann of Kachchh stretching between Dhrangadhra, Ranpat and Morbi tehsil has been declared as Wild Ass Sanctuary. The day-to-day management of sanctuaries is the responsibility of the State Government. The entry inside a sanctuary is regulated as per sections 27 and 28 of the Wild Life (Protection) Act, 1972.
